

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No218
CP(IB)/40(AHM)2022

Proceedings under Section 10 IBC

IN THE MATTER OF:

Mukta Industries Pvt Ltd
(Corporate Debtor)

.....Applicant

.....Respondent

Order delivered on ..28/09/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Adv.
For the Income Tax
Department : Ms. Maithili Mehta, Adv.

ORDER

Learned Counsel for the Income Tax Department submits that reply is on record and Department does not have any objection. Learned Counsel for the applicant states that service affidavit with respect to service on RoC as well as six creditors is filed. None appears for creditors or for RoC. Let one more notice through e-mail be served.

List for further consideration on 24.11.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**